

O.I.H

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA
UNSTARRED QUESTION NO. 4482
TO BE ANSWERED ON DECEMBER 14, 2016

DEATH IN WINTER AND SUMMER SEASONS

No. 4482 SHRI PRATAPRAO JADHAV:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:-

- (a) whether the Government has any figures on the number of deaths in urban areas during winter and summer season due to extreme weather condition;
- (b) if so, the details thereof and if not, the reasons therefor along with the reaction of the Government thereto;
- (c) the provisions made and steps taken by the Government to ensure that poor people are not left to die due to cold and heat during winter and summer season; and
- (d) the extent of success achieved by the Government as a result of the above steps?

ANSWER
THE MINISTER OF STATE IN
THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
[RAO INDERJIT SINGH]

(a) to (d): One of the reasons for deaths due to extreme weather conditions could be because of lack of proper habitat. It is the primary responsibility of Governments of the States/Union Territories to provide shelter for the urban homeless population. Data on the number of deaths in urban areas during winter and summer season due to extreme weather condition is not available separately.

In order to complement and supplement the efforts of Governments of States/ UTs in this regard, Ministry of Housing & Urban Poverty Alleviation is administering a scheme 'Shelter for Urban Homeless

(SUH)' as one of the seven components of Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. It focuses on providing permanent shelters along with basic facilities to the urban homeless. As on 31.10.2016, a total of 1146 shelters have been sanctioned by 24 states/UTs. Out of which 575 shelters are operational.

Provision of shelter for urban homeless is a step in right direction to prevent deaths of homeless people due to extreme weather conditions.
